between the Government of India (Ministry of Petroleum and Natural Gas) and Oil India Limited, for the year 1994-95. [Placed in Library. See No. LT. 6640/94]

Report and Accounts (1990-91) (1991-92) of the North Eastern Regional Agricultural Marketing Corporation Ltd. Guwahati

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): Madam I lay on the Table—

- I. A copy each (in English and Hind) of the following papers, under sub-section(1) of section 61) A of the Companies Act, 1956;—
 - (i) (a) Ninth Annual Report and Accounts of the North Eastern Regional, Agricultural Marketing Corporation Limited, Guwahati, for the year 1990-91, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. LT-6549/94]

- (ii) (a) Tenth Annual Report and Accounts of the North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati, for the year 1991-92, together with the Auditors Report on the Accounts and the comments of the Comptreller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. LT-6550/]

II. Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above.

Report and Accounts (1992-93) of the various Medical Institutes

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA):

Madam I lay on the Table-

- I. (1) A copy each (in English and Hindi) of the following papers, under section 19 of the All India Institute of Medical Sciences Act, 1956:—
 - (i) Thirty-seventh Annual Report of the All India Institute of Medical Sciences, New Delhi, for the year 1992-93.
 - (ii) Review by Government on the working of the above Institute.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-6721/94]

- II. (1) A copy each (in English and Hindi) of the following papers, under sections 18 and 19 of the Postgraduate Institute of Medical Education and Research Act, 1966:—
 - (i) Twenty-sixth Annual Report of the Postgraduate Institute of Medical Education and Research, Chandigarh, for the year 1992-93.
 - (ii) Annual Accounts of the Postgraduate Institute of Medical Education and Research, Chandigarh, for the year 1992-93, and the Audit Report thereon.
 - (iii) Review by Government on the working of the above Institute.

[Placed in Library. See No. LT-6720/94]

- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
- I Report and Accounts (1993-94) of the various population Research Centres Lala Ramsarup Institute of Tuberclosis and allied diseases, New Delhi and various Medical Institutes.
- II. Notification of Ministry of Health and Family Welfare.